

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 509 of 2019

IN THE MATTER OF:

State Bank of India

...Appellant

Versus

Anuj Bajpai (Liquidator)

...Respondent

Present

For Appellant: Mr. P.V. Dinesh, Mr. R.S. Lakshman and Mr. Ashwini Kumar Singh, Advocates.

For Respondent: Mr. Rajendra Beniwal and Mr. Kumar Sumit, Advocates.

ORDER

31.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 27th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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